

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 182 OF 2015**

**Dated: 9<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Vs.**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Parichita Chowdhury for R-1

Mr. Sanjay Sen, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Prateek Gupta for R-2

**ORDER**

List this matter for hearing on **13.03.2018** as agreed by the learned counsel appearing for both the sides.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*tpd/vt*